#### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 2730 ANSWERED ON 02/08/2022

#### INCREASE IN ADDITIONAL DAYS OF WORK UNDER MGNREGS

#### 2730. DR. DNV SENTHILKUMAR. S.:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of days for which employment has been generated during the last five years in rural area, State and gender-wise;
- (b) the number of States which have seen a increase in additional days of work under the provision of drought/natural calamity during the last five years;
- (c) the details of funds allocated during the last five years in Union budget for the Mahatma Gandhi National Rural Employment Guarantee Scheme(MGNREGS) and horizontal allocation to States;
- (d) the measures taken by the Government for delay in payments to workers under the act and the details of delay in payments Caste Category-wise [Scheduled Castes(SCs)/Scheduled Tribes(STs)/non SC/ST];
- (e) whether the Government is aware that in some States payment under MGNREGS is less than statutory minimum wages for agriculture; and
- (f) if so, the details for the same and funds granted, State-wise?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a): State/UT-wise and gender-wise details of employment provided (in person-days generated) under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) in last five financial years 2017-18, 2018-19, 2019-20, 2020-21 and 2021-22 is given at **Annexure-I.**
- (b): The details of drought and natural calamity affected States, where additional employment of upto 50 days over and above 100 days per household in a financial year, was given under Mahatma Gandhi NREGS in the last five financial years 2017-18, 2018-19, 2019-20, 2020-21 and 2021-22 is given at **Annexure-II.**
- (c): Mahatma Gandhi NREGS is a demand driven wage employment scheme. There is no State/UT-wise allocation of funds under Mahatma Gandhi NREGS.

The detail of Budget Estimate, Revised Estimate and fund released under Mahatma Gandhi NREGS in last five financial years 2017-18, 2018-19, 2019-20, 2020-21 and 2021-22 is given below:

(Rs. in crore)

S. No.	Year	<b>Budget Estimate</b>	<b>Revised Estimate</b>	Fund released
1	2017-18	48,000.00	55,167.06	55,166.06
2	2018-19	55,000.00	61,830.09	61,829.55
3	2019-20	60,000.00	71,001.81	71,687.71
4	2020-21	61,500.00	1,11,500.00	1,11,170.86
5	2021-22	73,000.00	98,000.00	98,467.85

(d): As per the provisions mentioned in Schedule-II of the Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), wage seekers shall be entitled to receive payment of compensation for the delay, at the rate of 0.05% of the unpaid wages per day of delay beyond the sixteenth day of closure of muster roll. The State Government shall pay the compensation upfront after due verification within the time limits as specified above and recover the compensation amount from the functionaries or agencies who are responsible for the delay in payment.

In the current financial year 2022-23, single Fund Transfer Orders (FTOs) for the release of wage component under Mahatma Gandhi NREGS are generated for all the categories (SC, ST and Other).

(e) & (f): As per Section 6 (1) of Mahatma Gandhi NREGA, the Central Government may by notification specify the wage rate for unskilled work for its beneficiaries. Accordingly, the Ministry of Rural Development notifies Mahatma Gandhi NREGA wage rate for every financial year for States/UTs. To compensate the Mahatma Gandhi NREGA workers against inflation, the Ministry of Rural Development revises the wage rate every financial year based on change in Consumer Price Index for Agricultural Labour (CPI-AL). The index is different for different States/UTs as notified by Labour Bureau, Shimla. If the calculated wage rate of any State/UT is coming lower than the wage rate of previous financial year, it is being protected by maintaining the previous financial year wage rate. The wage rate is made applicable from 1st April of each financial year. Centrally, this Ministry does not maintain minimum wage rates in respect of States/UTs, agricultural or otherwise. However each State/UT can provide wage over and above the wage rate notified by the Central Government.

State/UT-wise details of fund released under Mahatma Gandhi NREGS in the current financial year 2022-23 (as on 27.07.2022) are given at **Annexure-III.** 

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		2017-18 2018-19		8-19	2019-20		2020-21		2021-22			
		Persondays		Persondays		Persondays		Persondays		Persondays		
		genera			rated		rated		ted (in		ted (in	
N		lakh)		(in lakh)		(in lakh)		lakh)			lakh)	
o	State	Men	Women	Men	Women	Men	Women	Men	Women	Men	Women	
	ANDHRA											
1	PRADESH	855.74	1264.51	988.64	1477.00	799.54	1202.71	1108.35	1484.89	1026.16	1391.37	
	ARUNACHAL											
_	PRADESH	27.26		42.09								
-	ASSAM	295.59		313.71	218.76			509.69				
4	BIHAR	436.67	380.53	595.08	638.50	625.25	790.98	1032.47	1243.80	849.07	964.36	
_	CHHATTISGAR	-0.									0.47.00	
-	Н	603.18		692.30								
_	GOA	0.21	0.78	0.04		0.08						
-	GUJARAT	205.71	147.38	232.76								
8	HARYANA	46.42	43.95	38.91	38.99	45.05	46.14	91.97	87.65	69.44	76.96	
	HIMACHAL											
9	PRADESH	84.54	135.51	104.78	180.42	96.56	162.63	130.94	205.26	139.67	231.28	
1.0	JAMMU &	266.00	104.10	257.70	110.27	210.21	102.20	270 10	120.01	071 40	124.07	
_	KASHMIR	266.80								271.42		
-	JHARKHAND	371.45	221.30	326.17	210.43		265.21	675.51	500.57	616.46		
_	KARNATAKA	453.08	403.92	537.21	507.71	569.14					820.44	
-	KERALA	57.23	562.36	93.56			720.48				947.74	
14	LADAKH	0.00	0.00	0.00	0.00	7.49	11.54	8.21	13.09	7.30	11.98	
	MADHYA	101602	60.6.22	1007.70	741.54	110456	705.60	2025.22	1204.00	17.00.01	1221.02	
15	PRADESH	1016.03	606.32	1287.73	741.54	1194.56	735.62	2035.33	1384.88	1769.91	1231.03	
1.6	MAHARASHTR	110.96	375.34	166 20	270.54	256 27	272 22	207.75	201.62	165 20	260.05	
16		449.86										
_	MANIPUR	33.80		61.73			114.66		171.95			
-	MEGHALAYA	155.27	136.61	170.55		183.21	187.01	186.60				
-	MIZORAM	94.03		110.50		94.40			112.89			
-	NAGALAND	142.36		90.82		89.14					73.47	
-	ODISHA	536.11	386.00	481.41	348.48			1149.73				
-	PUNJAB	83.31	139.80	80.30	124.18			162.32	214.43			
-	RAJASTHAN		1566.60	998.31		1073.84		1580.55			2820.31	
-	SIKKIM	17.98										
-	TAMIL NADU		2046.68		2200.65		2144.75		2850.84			
26	TELANGANA	442.39	705.34	437.99	739.30	412.36	658.78	662.47	917.07	606.03	852.01	
27	TRIPURA	93.21	82.83	136.18	116.90	182.21	161.81	229.01	208.21	224.08	202.10	
	UTTAR											
28	PRADESH	1177.75	637.34	1372.80	748.44	1606.43	837.86	2620.16	1325.25	2046.43	1212.44	
	UTTARAKHAN	404 =			4		=	4.5.5		400 =		
29		101.50										
30	WEST BENGAL	1637.97	1487.59	1754.89	1627.64	1419.67	1303.38	2268.65	1871.52	1941.68	1700.71	
2.1	ANDAMAN &	0.77		0.71	1.00	0.00				0.53	0.51	
31	NICOBAR	0.77	1.14	0.71	1.23	0.90	1.31	1.18	1.43	0.53	0.61	
22	DN HAVELI	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
52	AND DD	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
33	LAKSHADWEE	0.05	0.01	0.06	0.04	0.04	0.01	0.02	0.00	0.01	0.00	
-		0.05		0.06				0.02			0.00	
54	PUDUCHERRY	0.99		0.82								
	Total		12510.4							_		
	Total s per NREGASoft	2	8	4	4	8	9	8	7	4	4	

(As per NREGASoft)

### Annexure-II referred in reply to part (b) of Lok Sabha Unstarred Question No.2730 dated 02.08.2022

The details of drought and natural calamity affected States, where additional employment of upto 50 days over and above 100 days per household in a financial year, was given under Mahatma Gandhi NREGS in the last five financial years 2017-18, 2018-19, 2019-20, 2020-21 and 2021-22

2017-2018	2018-2019	2019-2020	2020-2021	2021-2022
Chhattisgarh	Andhra Pradesh	Karnataka	Karnataka	Karnataka
Karnataka	Gujarat	Kerala		Rajasthan
Kerala	Jharkhand	Manipur		
Madhya Pradesh	Karnataka	Odisha		
Odisha	Kerala	Rajasthan		
Puducherry	Maharashtra			
Rajasthan	Odisha			
	Rajasthan			
	Tamil Nadu			

## Annexure-III referred in reply to part (f) of Lok Sabha Unstarred Question No.2730 dated 02.08.2022

State/UT-wise details of fund released under Mahatma Gandhi NREGS in the current financial year 2022-23 (as on 27.07.2022)

Sl. No	State/UT	Fund released (Rs. in crore)		
1	Andhra Pradesh	4586.91		
2	Arunachal Pradesh	122.12		
3	Assam	893.26		
4	Bihar	2468.59		
5	Chhattisgarh	584.61		
6	Goa	1.73		
7	Gujarat	809.26		
8	Haryana	109.57		
9	Himachal Pradesh	565.97		
10	Jammu & Kashmir	91.33		
11	Jharkhand	638.81		
12	Karnataka	2903.12		
13	Kerala	1301.86		
14	Madhya Pradesh	2020.00		
15	Maharashtra	1045.21		
16	Manipur	756.50		
17	Meghalaya	475.85		
18	Mizoram	151.83		
19	Nagaland	156.46		
20	Odisha	2018.81		
21	Punjab	267.33		
22	Rajasthan	4427.71		
23	Sikkim	22.45		
24	Tamil Nadu	3470.36		
25	Telangana	1926.73		
26	Tripura	330.40		
27	Uttar Pradesh	4151.06		
28	Uttarakhand	343.71		
29	West Bengal	0.00		
30	Andaman & Nicobar	4.61		
31	Lakshadweep	0.00		
32	Puducherry	13.59		
33	Ladakh	17.23		
34	Dadra & Nagar Haveli &	0.81		
Daman & Diu				
	Total	36,677.79		